

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 11/2016/R&S

Dated 7th December, 2016

The Court has been pleased to declare 12th December, 2016 (Monday) as holiday on account of Milad-un-Nabi in place of 13th December, 2016 (Tuesday) and in lieu thereof, 13th December, 2016 (Tuesday) has been declared as a Court working day.

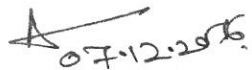
By order of the Court,
Sd/- A. K. Choudhary
Registrar General

Memo No. 3800 /R&S

Dated 7th December, 2016

Copy forwarded to the 1. Central Project Coordinator, High Court of Jharkhand, Ranchi with a request to upload the same in the Official website of the High Court of Jharkhand, Ranchi.

2. Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi with a request to publish the same in the Daily Cause List of the Court for two consecutive days.


07.12.2016
Registrar General